

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING  
COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT**

PROF. MRINAL MIRI (Nominated): Sir, I lay on the Table, a copy (in English and Hindi) of the Thirty-third Report of the Department-related Parliamentary Standing Committee on Social Justice and Empowerment (Fifteenth Lok Sabha) on The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2012' pertaining to the Ministry of Tribal Affairs.

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**LEAVE OF ABSENCE**

THE VICE-CHAIRMAN (DR. E.M. SUDARSANA NATCHIAPPAN): I have to inform Members that two letters have been received from Shri Vijay Jawaharlal Darda stating that due to serious health condition of his wife, he is unable to attend the sittings of the House. He has, therefore, requested for grant of Leave of Absence from 6th to 22nd March, 2013, of the current (228th) Session of the Rajya Sabha.

Does he have the permission of the House for remaining absent from 6th to 22nd March, 2013, of the current (228th) Session of the Rajya Sabha?

(No Hon. Member dissented)

THE VICE-CHAIRMAN (DR. E.M. SUDARSANA NATCHIAPPAN): Permission to remain absent is granted.

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**STATEMENTS BY MINISTERS**

**I. Status of Implementation of Recommendations contained in the One Hundred and Seventy-Sixth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture**

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. K. CHIRANJEEVI): Sir, I make a statement regarding Status of implementation of recommendations contained in the One Hundred and Seventy-sixth Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Demands for Grants (2012-13) pertaining to the Ministry of Tourism.